

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.152

TO BE ANSWERED ON MONDAY THE 19TH JULY, 2021
ASHADHA 28, 1943 (SAKA)

GST ON MARBLE AND GRANITE

†152. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Goods and Services Tax (GST) rates on marble and granite slabs were reduced from 28 per cent to 18 per cent since 15.11.2017 in the country and if so, the details thereof;
- (b) whether GST at the rate of 5 per cent on raw and roughly sorted marble and granite and at the rate of 12 per cent on their blocks are being charged;
- (c) if so, the details thereof along with the time since when it is being done;
- (d) whether keeping in view the corona period, the Government proposes to reduce existing GST rate on marble and granite slabs from 18 per cent to 12 per cent and also to impose compulsory GST of 5 per cent on their raw products for maintaining balance in GST input and output for providing relief from global slowdown to marble and granite industry which provides crores of rupees per month as revenue to the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
SH. PANKAJ CHOUDHARY

(a): The GST rate on marble and granite slabs was reduced from 28% to 18% with effect from 15.11.2017, on the recommendation of GST council in its 23rd meeting held on 10th November, 2017.

(b) and (c): The details of GST rates on crude or roughly trimmed marble and granite and their blocks is as under:

S. No.	Description	GST Rate	With effect from
1.	Marble and travertine, crude or roughly trimmed	5%	01.01.2019
2.	Marble and travertine blocks	12%	01.07.2017
3.	Granite, crude or roughly trimmed	5%	01.07.2017
4.	Granite blocks	12%	01.07.2017

(d) and (e): GST rates on goods and services are notified on the recommendation of GST Council. The Council has not made any recommendation for reduction of GST on marble and granite slabs.
